

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT VI**

Item No. 10.

IA2236(MB)2023 IN C.P. (IB)/1286(MB)2022

CORAM:

**SHRI. SANJIV DUTT,**  
**MEMBER (TECHNICAL)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **28.08.2023**

NAME OF THE PARTIES: **AXIS Trustee Services Limited**

**VS**

**Rivaaz Trade Ventures Private Limited**

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Adv. Ankit Lohia, Adv. Varun Nathani, appearing for the Financial Creditor,

Adv. Shyam Kapadia, appearing for the Corporate Debtor are present.

At the request of both sides, this matter is listed on **13.09.2023**.

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**LAKSHMI GURUNG**  
**MEMBER (JUDICIAL)**

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